

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P.260 (ND)/2017

IN THE MATTER OF:

Matantgi Polymers & Products Pvt. Ltd. Applicant/petitioner
Vs.
Registrar of Companies Respondent

Order under Section 252 of the Companies Act

Order delivered on 14.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. DEEPA KRISHAN,
Hon'ble Member(Technical)

For the Applicant/petitioner :
For the Respondent :

ORDER

No one was present in the pre-lunch session in support of the petition and the situation is the same in the afternoon session.

Accordingly, the petition is dismissed for non-prosecution.

— *Sd* —
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— *Sd* —
(DEEPA KRISHAN)
MEMBER(TECHNICAL)